

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2015

Dated: 5th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Power Generation Co. Ltd. ...Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Anusha Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

ORDER

Learned counsel for respondent No.1 seeks three weeks time to file written submissions. He may file the same on or before 27/05/2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13/06/2016 after serving copy on the other side.

List the matter on **21/07/2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**
ts/mk

**(Justice Ranjana P. Desai)
Chairperson**